

Per Tribunal

Fixed for AH

on 8/10/2001

(By articulation)

Per

for Dy. Registrar

7) 8-10-2001

Hear<sup>d</sup> thr. G. J. Mohan Rao, Id. Counsel  
for the applicant.

On going through the petition  
it ~~is~~ brought to our notice  
that, Page No. 10 has been typed  
out on the back of the page No. 11,  
which is not in accordance with  
rules, hence the O.A. is dismissed,  
with liberty to the applicant to  
file fresh O.A. No costs.

Order/Judgement despatched  
to Applicant .. respondent (s)  
on 10/10/01

Sanjay  
(Sanjay Shastri)  
Member (A)

B. Kesari  
(Birendra Dikshit)  
Vice Chairman.

H.